Annexure-1

Name of the corporate debtor: Jason Dekor Private Limited; Date of commencement of CIRP: 19-12-2019; List of creditors as on: 27-10-2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. | Name of | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if |
|---|----------|---------------------------|---------|---------------------------|-----------|----------------------------|------------|---------|--------------|-------------|------------------|-----------|---------------|-------------|
| No. | creditor | | | | | | | | | continge nt | mutual dues, | claim not | claim under | any |
| | | Date of | Amount | Amount | Nature of | Amount covered by security | Amount | Whether | % of voting | claim | that may be set- | admitted | verificati on | |
| | | receipt | claimed | of claim | claim | interest | covered by | related | share in CoC | | off | | | |
| | | | | admitted | | | guarantee | party? | | | | | | |
| No claims received from secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |